

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

STARRED QUESTION NO:557  
ANSWERED ON:23.05.2006  
EXPORT OF SILK GARMENTS  
Shivanna Shri M

**Will the Minister of TEXTILES be pleased to state:**

- (a) the quantity of silk yarn, silk garments and other silk items imported during each of the last three years, item-wise and country wise;
- (b) whether the imports of silk items are increasing year after year;
- (c) whether there is a demand by the silk producers to reduce the import of silk item; and
- (d) if so, the reaction of the Government in this regard?

**Answer**

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 557 FOR 23.05.2006.

(a) The quantity of silk yarn, silk garments and other silk items imported from China, Japan and other countries during the last three years i.e. 2002-03, 2003-04, 2004-05 are given at Annexure-I.

(b) Yes, Sir.

(c) & (d) Yes, Sir. In order to safeguard the interest of domestic silk industry against dumping of raw silk and silk fabric by China, anti-dumping duty has been imposed by Government of India with effect from 2nd January, 2003 on all imported mulberry raw silk (not thrown) of international grade 2A and below, originated in or exported from People's Republic of China, so as to keep the landed value of these goods at US\$ 27.97 per kg.

The Directorate General of Antidumping & Allied Duties (DGAD), Ministry of Commerce, Government of India has also published Preliminary Findings on Anti-dumping investigation concerning imports of Silk Fabrics 20-100 gms per meter from People's Republic of China, vide Gazette Notification No.14/20/2004-DGAD dated 27th April, 2006, wherein it has been recommended that the provisional anti-dumping duties be imposed from the date of notification to be issued in this regard by the Central Government on imports of Silk Fabric of weight 20-100 gms per meter falling under Customs Heading 507 of Schedule 1 of Customs Tariff Act, originating in or exported from subject country (People's Republic of China) pending final determination.

Annexure-I

Statement referred to in reply to parts (a) of LSSQ No.557 for 23.5.2006

The import figures of silk items from China, Japan and other countries during the last three years is given below:

Items	2002-03		2003-04		2004-05		Total	
	Qty (MT)	Value (Cr.Rs)	Qty (MT)	Value (Cr.Rs)	Qty (MT)	Value (Cr.Rs)	Qty (MT)	Value (Cr.Rs)
Raw silk	7214.000	516.29	2.000	0.22	1838.000	130.64	9054.000	647.15
Silk Yarn	1222.657	74.54	0.050	0.003	229.563	62.64	1452.270	137.18
Silk fabrics	2724.276	179.45	11.173	0.39	379.613	27.62	3115.062	207.46
Silk Garments	0.65	0.070	1.57	2.29				
Others	12.31	0.01	0.94	13.26				
Total	783.24	0.69	223.41	1007.34				

2003-04

Items	China	Japan	Others	Total			
Qty	Value	Qty	Value	Qty	Value	Qty	Value
(MT)	(Cr.Rs)	(MT)	(Cr.Rs)	(MT)	(Cr.Rs)	(MT)	(Cr.Rs)

Raw silk	7576.000	520.32	190.000	12.160	1492.000	95.93	9258.000	628.41
Silk Yarn	1738.495	106.53	0.152	0.010	368.642	21.13	2107.284	127.67
Silk fabrics	2767.115	375.61	0.609	0.080	153.182	26.54	2920.906	402.23
Silk Garments	0.40	0.002	3.46	3.86				
Others	15.53	0.010	2.78	18.32				
Total	1018.39	12.26	149.84	1180.49				

2004-05

Items	China	Japan	Others	Total			
Qty	Value	Qty	Value	Qty	Value	Qty	Value
(MT)	(Cr.Rs)	(MT)	(Cr.Rs)	(MT)	(Cr.Rs)	(MT)	(Cr.Rs)

Raw silk	7243.000	555.56	423.000	28.64	282.000	23.01	7948.000	607.21
Silk Yarn	2580.865	196.82	10.169	0.68	106.893	5.94	2697.927	203.44
Silk fabrics	3516.096	538.34	0.140	0.08	80.985	23.49	3597.221	561.91
Silk Garments	0.34	0.00	2.18	2.52				
Others	11.62	0.01	4.47	16.10				
Total	1302.68	29.41	59.09	1391.18				

Source : DGCIS,Kolkata